

malization of relations in the sub-continent by misrepresenting India's nuclear explosion; and

(b) if so, how far these impediment stood in the way of re-opening of the talks for resumption of postal and tele-communication links and travel facilities?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). Pakistan had unilaterally postponed the June 10 meeting for discussing resumption of postal, telecommunication links and travel under the Simla Agreement. Pakistan's excuse that India's peaceful nuclear experiment has vitiated the atmosphere and therefore some assurance or guarantee was needed before talks are resumed is quite untenable. India has continued to observe the Simla Agreement in the letter and spirit and the Agreement contains all the assurances necessary. Pakistan should realise that implementation of normalisation measures is in her own interest.

श्री एम० एस० पुरसी : मैं यह जानना चाहता हूँ कि क्या पाकिस्तान परमाणु-विस्फोट से ही भयभीत हुआ है, या वह शिमला समझौते की मर्यादाओं को भंग करने हुए भारत का विरोध करने की भावना से इस प्रकार के गलत बयान दे रहा है। यदि उसका रुख भारत-विरोधी है, तो भारत की ओर से क्या रुख आनाया जायेगा ?

श्री सुरेन्द्र पाल सिंह : पाकिस्तान ने तो हमारे खिलाफ यही इल्जाम लगाया है कि हम ने जो विस्फोट किया है, उससे कुछ ऐसे हानान पैदा हो गये हैं, जिनसे आगे बातचीत

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MR. SPEAKER: This was replied by the Minister earlier. I think, we pass on to the next question.

### Visit by West German Experts

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\*68. SHRI SAKTI KUMAR

SARKAR:

SHRI KUMAR MAJHI:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether some West German experts have recently visited India to render assistance in certain specific fields; and

(b) if so, in what spheres West German help has been sought by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Ministry of External Affairs itself has not sought any technical assistance from the Federal Republic of Germany. Other Ministries of the Government of India, however, have done so in the fields of agriculture, Television, Small Scale Industry, Technical Education, Export Promotion, Printing Presses, Tool-rooms, and Science and Technology.

SHRI SAKTI KUMAR SARKAR: May I know from the hon. Minister what is the exact number of experts who recently visited India, who are the experts and what are the subjects of expertise?

SHRI SURENDRA PAL SINGH: I have not got the names of all the experts who recently visited India. But as on 1st July, 1974, there are about 53 technicians in India.

SHRI KUMAR MAJHI: After the underground nuclear explosion in the Rajasthan desert, the people have got the confidence in the Government that India also has got the technical know-how. But how is the External Affairs Minister justifying the technical assistance sought for by various Ministries from foreign countries?

**SHRI SURENDRA PAL SINGH:**  
The level of technical know-how in the country is fairly high. However there are still certain areas in which we require the help from foreign countries. It is in order to fill up the gap between what we have and what we require that we seek the help of foreign countries.

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**WRITTEN ANSWERS TO  
QUESTIONS**

**Complaint against Administration in  
Jessop & Co.**

\*65. **SHRI LUTFAL HAQUE:**  
Will the Minister of **HEAVY INDUSTRY** be pleased to state:

(a) whether Government have received any complaint regarding administration in Jessop & Co.; and

(b) if so, the nature of the complaint and the action taken in this regard?

**THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI):** (a) and (b). Certain allegations regarding manipulation of accounts, favouritism etc., were made against the management of Jessop and Company recently. These were duly investigated and found to be without any substance.

**Coal Mine Workers' dues from Erst-  
while Coal Mine Owners**

\*66. **SHRI ROBIN SEN:**

Will the Minister of **STEEL AND MINES** be pleased to state:

(a) the steps taken by Government to collect the dues of coal mine workers from coal mine owners and pay them to the workers; and

(b) the main features thereof?

**THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA):** (a) and (b). A provision has been made under the legislation for the taking over of management and na-

tionalisation of coking and non-coking coal mines to recover on a preferential basis the dues of the workers out of the amount payable to the erstwhile coal mine-owners. The claims for arrear dues out of the compensation amounts will have to be filed before the Commissioners of Payments. In the case of coking coal mine the Commissioner of Payments has already been appointed and claims have been filed before him. In case of non-coking coal mines the Commissioner will be appointed shortly.

**Pakistan Military Build-up along  
Indian Borders**

\*69. **SHRI H. M. PATEL:**  
**SHRI R. V. SWAMINATHAN:**

Will the Minister of **DEFENCE** be pleased to state:

(a) whether the attention of Government of India has been drawn to the press reports regarding Pakistan's heavy military build-up along the borders in Sialkot Sector and also near the Line of Actual Control in occupied Kashmir; and

(b) if so, the reactions of Government of India thereto?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) Yes, Sir.

(b) All related developments beyond our border bearing on our Security, are taken into consideration while reviewing our defence plans. In regard to the recent deployment of Pakistani troops across the border, our armed forces are vigilant.

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Journalists**

\*70 **SHRI VASANT SATHE:**  
Will the Minister of **LABOUR** be pleased to state:

(a) whether Government took a decision long back for setting up